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 Order Dt. 11-04-2011

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

&
 Hon'ble Mr. A. K. Patnaik, Judicial Member

Maheswar Panda - - - - Applicant
 vs

Union of Indicators - - - - Respts.

By way of filing a
 memo in court today, Mr. R.
 Padhi, Id. Counsel for the applicant
 prays permission of the court to
 withdraw this Original Application
 as the Respts are considering the
 grievances of the applicant and for
 which the applicant does not want
 to pursue further. Prayer is
 allowed. This Original Application
 is dismissed as withdrawn. Mr. P. R. J. Dash,
 Id. for the Respts is present.

Judicial Member

Administrative Member